

# OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs), DELHI

## CIRCULAR

**Sub: Intimation regarding arrest/detention or any Criminal Case/Proceedings.**

Attention of all the staff members is invited towards the earlier order bearing No.35233-905/Admn.II/Misc./2012 dated 26.07.2012 and to the following provisions of CCS (CCA) Rules, 1965:

i) **Rule 19 at Point-1, below Government of India's Decision:-**

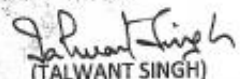
*"A government servant should communicate the fact of his conviction in a criminal court to his Administrative Authorities/Superiors, as soon as possible."*

ii) **Chapter-Suspension-General Orders, at Point-3:-**

*"The Government Servant should intimate the fact of his arrest and the circumstances connected therewith, to his superior, promptly, even though he might have been subsequently released on bail."*

It is impressed upon all the officials to adhere to the above provisions of CCS (CCA) Rules, 1965 and immediately intimate the department about the fact of their arrest/detention or conviction order passed by the Court of law, if so, in any criminal case/proceedings.

Non-compliance of above directions shall be viewed seriously.

  
(TALWANT SINGH)  
District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

20069-20229  
No. \_\_\_\_\_/Cir/Misc./Admn.II/2019

Dated, Delhi the 3-4-19

**Copy to:**

1. Ld. District & Sessions Judges, West, New Delhi, East, North-East, Shahdara, North, North-West, South, South-East and South-West Districts and D&SJ-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts with the request to circulate among all concerned.
2. All the Judicial Officers (DHUS & DJS), Central District, Tis Hazari Courts, Delhi with the request to circulate amongst all staff members posted under their control.
3. All the Sr. Administrative Officers (Judicial)/ Administrative Officers (Judicial)/ Accounts Officers/ Asstt. Accounts Officers / Branch-in-charges (Central District), THC, Delhi.
4. PS to undersigned.
5. For uploading on LAYERS.
6. For uploading on Website through LAYERS (R&I Branch (C), THC, Delhi.).

  
District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi